GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 1039 TO BE ANSWERED ON 07.02.2020

Increase in Plantation

1039: SHRI RAVNEET SINGH BITTU: DR. T.R. PAARIVENDHAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the Forest Advisory Committee (FAC) has recommended for private players to be permitted to raise plantations to be later used for Compensatory Afforestation (CA);
- (b) if so, the details thereof and whether the Government has accepted or likely to accept this recommendation of FAC; and
- (c) the details of the ownership over the land and source of land in case the FAC recommendation towards involvement of private players in raising plantations is accepted by the Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (c) The Forest Advisory Committee (FAC), a statutory body under the provisions of Forest (Conservation) Act, 1980 in its meeting held on 19.12.2019 has recommended to Government for considering plantations already raised in non-forest lands in lieu of stipulated compensatory afforestation (CA) subject to certain conditions.

It has also been recommended that, such land as provided by the user agency shall be notified as protected forest/reserved forest for bringing it under the scientific forest management.
